



Government of Jammu and Kashmir
General Administration Department

(Services) Civil Secretariat,
Srinagar

NOTIFICATION
Srinagar, the 24th October, 2019

SRO 641.— In exercise of the powers conferred by proviso to section 124 of the Constitution of Jammu and Kashmir, the Governor hereby directs that the following amendments shall be made in the Jammu and Kashmir Administrative Service Rules, 2008, namely:-

A. In Schedule I,

(a) After entries 19, 28, 29, 32, 34, 38, 40, 51, 88, 90, 99, 103, 105, 138, the following entries shall be added:

19(a)	Director, Industries and Commerce, Ladakh Division headquartered at Leh	01
28(a)	Director, Urban Local Bodies, Ladakh Division headquartered at Leh	01
29(a)	Director, Rural Development, Ladakh Division headquartered at Kargil	01
32(a)	Director, School Education, Ladakh Division headquartered at Kargil	01
34(a)	Director, Social Welfare, Ladakh Division headquartered at Kargil	01
38(a)	Director, Tourism, Ladakh Division headquartered at Kargil	01
40(a)	Director, Food, Civil Supplies and Consumer Affairs, Ladakh Division headquartered at Kargil	01
51(a)	Additional Registrar Cooperatives, Ladakh Division headquartered at Kargil	01
88(a)	Additional Commissioners in the Ladakh Division	02
90(a)	Regional Transport Officer, Ladakh Division headquartered at Leh	01
99(a)	Joint Director, Handicrafts (with additional charge of Handlooms), Ladakh Division headquartered at Leh	01

103(a)	Joint Director, Hospitality and Protocol, Ladakh Division headquartered at Leh	01
105(a)	Joint Director, Information, Ladakh Division headquartered at Kargil	01
138(a)	Revenue Attorney in the Ladakh Division	02

(b) After entry 179, the following entries shall be substituted

(A)	Total number of senior cadre posts (1-179 above)	624
(B)	Deputation reserve @ 25% of (A) above	156
(C)	Training reserve @ 10% of (A) above	62
(D)	Leave reserve at 10% of (A) above	62
(E)	Total (A to D)	904
Total Cadre Strength		904

B. In schedule IV,

(a) After entries 11, 20, 21, 24, 26, 30, 32 and 43, the following entries shall be added:

11(a)	Director, Industries and Commerce, Ladakh Division headquartered at Leh	01
20(a)	Director, Urban Local Bodies, Ladakh Division headquartered at Leh	01
21(a)	Director, Rural Development, Ladakh Division headquartered at Kargil	01
24(a)	Director, School Education, Ladakh Division headquartered at Kargil	01
26(a)	Director, Social Welfare, Ladakh Division headquartered at Kargil	01
30(a)	Director, Tourism, Ladakh Division headquartered at Kargil	01
32(a)	Director, Food, Civil Supplies and Consumer Affairs, Ladakh Division headquartered at Kargil	01
43(a)	Additional Registrar Cooperatives, Ladakh Division headquartered at Kargil	01

(b) In column 3 below entry at S.No. 58 regarding total number of posts, the figure 105 shall be substituted by 113.

C. In schedule V,

(a) After entries 22, 24, 33, 37 and 39, the following entries shall be added:

22(a)	Additional Commissioners in the Ladakh Division	02
24(a)	Regional Transport Officer, Ladakh Division headquartered at Leh	01
33(a)	Joint Director, Handicrafts (with additional charge of Handlooms), Ladakh Division headquartered at Leh	01
37(a)	Joint Director, Hospitality and Protocol, Ladakh Division headquartered at Leh	01
39(a)	Joint Director, Information, Ladakh Division headquartered at Kargil	01

(b) In column 3 below entry at S.No. 61 regarding total number of posts, the figure 160 shall be substituted by 165.

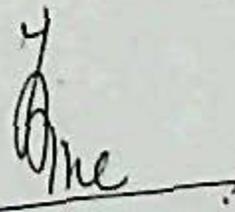
D. In schedule VI,

(a) After entry 11, the following entry shall be added:

11(a)	Revenue Attorney in the Ladakh Division	02
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(b) In column 3 below entry at S.No. 52 regarding total number of posts, the figure 328 shall be substituted by 330.

By order of the Governor.



(Dr. Farooq Ahmad Lone) IAS
Secretary to the Government.

Dated:24.10.2019

No: GAD(Ser)Genl/295/09

Copy to the:

1. All Financial Commissioners.
2. Director General of Police, J&K.
3. All Principal Secretaries to the Government.
4. Chief Electoral Officer, J&K .
5. Principal Resident Commissioner, J&K Government, New Delhi.
6. All Commissioners/Secretaries to the Government.
7. Divisional Commissioner, Kashmir/Jammu/Ladakh.
8. Chairperson, J&K Special Tribunal.

9. Director Information, J&K.
10. Secretary, J&K Public Service Commission.
11. All Heads of Departments/Managing Directors.
12. All Deputy Commissioners.
13. Director Estates, J&K.
14. Director Archives, Archaeology and Museums.
15. Secretary, J&K Legislative Assembly/Council.
16. Secretary, J&K Services Selection Board.
17. General Manager, Government Press, Srinagar/Jammu.
18. Private Secretary to the Governor.
19. Private Secretary to Advisor (K) to the Governor.
20. Private Secretary to Advisor (G) to the Governor.
21. Private Secretary to Advisor (S) to the Governor.
22. Private Secretary to Advisor (KS) to the Governor.
23. Private Secretary to Advisor (F) to the Governor.
24. Private Secretary to the Chief Secretary.
25. Private Secretary to Secretary to the Government, General Administration Department.
26. Incharge website, GAD.
27. Government Order file/Stock file.